COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 177 OF 2018 IN DFR NO. 36 OF 2018

Dated: 15th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd. & Anr. ... Appellant(s)

Vs.

M/s Paramarth Iron Pvt. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Pradeep Mishra

Mr. Shashank Pandit

Counsel for the Respondent(s) : Mr. Tushar Dixit for Caveator/R-1

ORDER

Issue notice to the second Respondent on IA No. 177 of 2018 in DFR No. 36 of 2018 returnable on 12.04.2018. Dasti, in addition, is also permitted.

List this matter on 12.04.2018, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member